

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravans Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 11.11.05

Registration No. 2541/05

Ashish Bhatnagar

Applicant (s)

VERSUS

Shri S.K. Mishra

Respondent (s)

11/11/05

A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

11.11.2005

Applicant by Shri R.B. Yadav

Respondents by Shri S.K. Mishra

Heard the learned counsel for the parties.

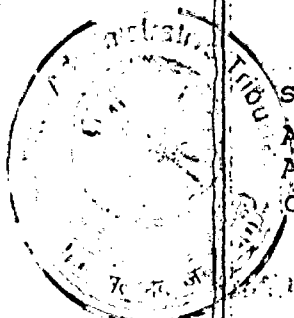
The learned counsel for the applicant

seeks permission to withdraw this original

application. Permission is granted.

Accordingly, the original application is

dismissed as withdrawn.



Sd/-
(Madan Mohan)
JM

To
Shri R.B. Yadav
Advocate
Jabalpur
Shri S.K. Mishra
Advocate
Jabalpur

RECEIVED
CENTRAL ADMINISTRATIVE TRIBUNAL
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Filed
14.11.05